THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKACHOWDHURY): (a) As per the UNICEF report titled "The State of the World's Children-2008", two million children under the age of five, died in the country during year 2006.

- (b) As per Save the Children report titled "State of the World's Mother-2007: Saving the Lives of Children Under 5" the Under-5 mortality rate in India is 74 per thousand live births while in Bangladesh it is 73 per thousand live births and in Nepal 74 per thousand live births.
- (c) The key findings of the report reveals that an alarming number of countries are failing to make progress in saving children's lives and in many places the situation is getting worse; millions of children's lives may be saved by Way of low-cost basic interventions; child and maternal death rates are highest in the poorest and most disadvantaged places and the countries that save children's lives also improve their prospects for economic growth and social development.

The Recommendations of the report are:

- \* Ensure the well-being of mothers
- \* Invest in basic, low-cost solutions to save children's lives.
- \* Expand the availability of health care to the poorest and most vulnerable mothers and children.
- Increase funding and improve strategies to increase the use of basic, life saving services known.
- Increase government support for proven solutions that save the lives of mothers, children and newborns.
- (d) The Ministry of Health and Family Welfare and the Ministry of Women and Child Development, Government of India have taken the following measures to improve the situation of infant and child mortality:
  - (i) Integrated management of Neonatal and childhood illesses.
  - (ii) Home based newborn care.
  - (iii) Promotion of breastfeeding and complementary feeding.
  - (iv) Control of deaths due to acute respiratory Infections.
  - (v) Control of deaths due to diarrhoeal diseases.
  - (vi) Supplementation with micronutrients; Vitamin A and Iron.
  - (vii) Universal Immunization Programme.
  - (viii) Several other National Health Programme under NRHM.
  - (ix) Implementation of the Integtrated Child Development Services (ICDS) Scheme.

## Improving nutrition among children

3693. SHRIMATI KANIMOZHI:

DR. T. SUBBARAMIREDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether, out of 11 States which have implemented a World Bank supported programme

to improve nutrition among children, only Kerala met the target of 25 per cent decline in malnutrition;

- (b) if so, whether three others States, Maharashtra, Tamil Nadu and U.P. met the target substantially, over 90 per cent of the target;
  - (c) if so, the details of position of seven other States, State-wise;
- (d) what are the main reasons put forward by them for not utilizing the allocated amount; and
- (e) what steps are being taken by the central Government to urge States to utilize funds and improve their position?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) Yes, Sir.

- (c) In Rajasthan, 98% of the intended target was achieved. As regards other six States, namely, Madhya Pradesh, Bihar, Chhattisgarh, Jharkhand, Orissa and Uttaranchal there was no provision for Baseline/Endline Survey under the Project and therefore their position was not known. These States were included on restructuring of the ICDS-III Project originally for **a** period of 2 years only with limited interventions, viz., civil works, Adolescent Girls Scheme and innovatives.
- (d) and (e) The entire amount released to the States was utilized by them. The World Bank assisted ICDS-III had ended on 31.3.2006.

## Financial irregularities in CSWB

## 3694. SHRIMATI MOHSINA KIDWAI: SHRIMATI SHOBHANA BHARTIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the financial irregularities in the functioning of the Central Social Welfare Board (CSWB);
  - (b) if so, the facts and the details thereof;
- (c) whether the Board has sanctioned the projects of NGOs and has provided financial grants, which were not even applied for; and
- (d) if so, the facts thereof and the steps Government has taken against the persons responsible?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKACHOWDHURY): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.